

RAJYA SABHA

Tuesday, the 17th December, 2024/26 Agrahayana, 1946 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

OBITUARY REFERENCES

MR. CHAIRMAN: Hon. Members, with profound grief, I refer to the passing away of renowned *tabla* maestro, Ustad Zakir Hussain, on 15th December, 2024. Born on 9th March, 1951 in Mumbai, Ustad Zakir Hussain transcended the boundaries of art and culture, elevating Indian music to global prominence. As an iconic ambassador of Indian classical music, he bridged cultural divides, bringing the rich traditions of Indian percussion to the global stage. His extraordinary contributions were widely recognised, including through the awards Padma Shri in 1988, Padma Bhushan in 2002 and Padma Vibhushan in 2023. In a historic moment in 2024, he became the first Indian artist to win three Grammy Awards in a single night, cementing his place in the pantheon of global musical greatness. Forever remaining a student of music, *that is in his own words*, Ustad Zakir Hussain, is leaving behind a legacy of unmatched artistry and humility. His contributions will continue to inspire future generations of musicians and music lovers alike. With his passing, India has lost a true musical genius, but he will forever be remembered by all who were touched by his enchanting music.

I request all the Members to rise in their places and observe a moment of silence as a mark of respect to his enduring memory.

(Hon. Members then stood in silence for one minute.)

Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

I. **Notifications of the Ministry of AYUSH**

- II. **Report and Accounts (2023-24) of IMPCL, Almora, Uttarakhand; NCISM, New Delhi; NCH, New Delhi and CCRYN, New Delhi and related papers**
- III. **Notifications of the Ministry of Health and Family welfare**
- IV. **Reports and Accounts (2023-24) of various AIIMS and related papers**
- V. **Report and Accounts (2023-24) of CMSS New Delhi; NHSRC, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): Sir, I lay on the Table:-

I. (i) A copy (in English and Hindi) of the Ministry of AYUSH Notification No. BUSS/Siddha PG Regl./2023, dated the 30th September, 2024, publishing the National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Postgraduate Institutions and Minimum Standards of Postgraduate Siddha Education) Regulations, 2024, under Section 56 of the National Commission for Indian System of Medicine Act, 2020.

[Placed in Library. See No. L.T. 1720/18/24]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of AYUSH, under Section 38 of the Drugs and Cosmetics Act, 1940:-

- (1) G.S.R. 669(E) ., dated the 29th October, 2024, publishing the Drugs (Fifth Amendment) Rules, 2024.
- (2) G.S.R. 660(E) ., dated the 21st November, 2024, publishing a Corrigendum to the Notification No. G.S.R. 669(E), dated the 28th October, 2024.

[Placed in Library. For (1) and (2), see No. L.T. 1398/18/24]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Forty-sixth Annual Report and Accounts of the Indian Medicines Pharmaceutical Corporation Limited, (IMPCL), Almora, Uttarakhand, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1721/18/24]

(B) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 41 and of sub-section (3) of Section 42 the National Commission for

Indian System of Medicine Act, 2020: -

- (i) (a) Annual Report and Accounts of the National Commission for Indian System of Medicine (NCISM), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Commission.

[Placed in Library. See No. L.T. 1722/18/24]

- (ii) (a) Annual Report and Accounts of the National Commission for Homoeopathy (NCH), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1723/18/24]

(C) A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Central Council for Research in Yoga & Naturopathy (CCRYN), New Delhi, for the year 2023-24 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 1724/18/24]

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family welfare, under Section 93 of the Food Safety and Standards Act, 2006: -

- (1) No. STD/FA/38/FSSAI(Part-1).., dated the 23rd October, 2024, publishing the Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2024, along with Extract of the Regulations.

- (2) G.S.R. 678(E).., dated the 30th October, 2024, publishing the Food Safety and Standards (Amendment) Rules, 2024, along with Extract of the Rules.

[Placed in Library. For (1) and (2), see No. L.T. 1399/18/24]

IV. A copy each (in English and Hindi) of the following papers, under sub-section (4) of the Section 18 and Section 19 of the All India Institute of Medical Sciences Act, 1956 (as amended in 2012): -

- (i) (a) Fourth Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Guwahati, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1725/18/24]

(ii) (a) Twelfth Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Raipur, Chhattisgarh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1726/18/24]

(iii) (a) Fifth Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Bathinda, Punjab, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1727/18/24]

(iv) (a) Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Rishikesh, Uttarakhand, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1728/18/24]

(v) (a) Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Madurai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1403/18/24]

(vi) (a) Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Mangalagiri, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1401/18/24]

(vii) (a) Sixth Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Nagpur, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1402/18/24]

V. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Central Medical Services Society (CMSS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 1404/18/24]

- (ii) (a) Annual Report of the National Health Systems Resource Centre (NHSRC), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the National Health Systems Resource Centre (NHSRC), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T. 1729/18/24]

Report and Accounts (2023-24) of NISE, Gurugram, Haryana and related papers

THE MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the National Institute of Solar Energy (NISE), Gurugram, Haryana for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1586/18/24]

I. Notifications of the Ministry of Finance

II. Report and Accounts (2023-24) of IRDAI, Hyderabad, Telangana and related papers

III. Statement on Half Yearly Review of the trends in receipts and expenditure in relation to the Budget

IV. Review on the Performance of RRBs (2023-24) and Public Enterprises Survey Annual Report (2023-24) on the performance of Central Public Sector Enterprises

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर